

experienced by the public of Cuddappa and surrounding districts in Andhra Pradesh due to the lack of relaying service from A.I.R., Cuddappa Station during the day time, and

(b) if so, the steps which Government propose to take to provide day time relaying service from the Cuddappa Station?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Yes, Sir

(b) Since this is a relaying station, it is not possible to provide service during day time. There is a proposal in the Fourth Plan to convert the relaying station at Cuddappa into a programme originating station. When it is so converted the difficulties of day-time will disappear.

A.I.R. Station at Cuddappa

6552 Shri Eswara Reddy: Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Unstarred Question No 5122 on the 10th July, 1967 regarding the A.I.R. Station at Cuddappa and state

(a) whether any steps have since been taken to convert the A.I.R. Station at Cuddappa into a relaying and programmes Originating Station, and

(b) if so, the details thereof?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) No, Sir

(b) As stated in answer to Unstarred Question No 5122 on 10th July, 1967 there is a proposal in the Fourth Five Year Plan to convert the relaying and programme originating station and programme originating station.

Civilian Officers in Defence Services

6553. Shri Bal Raj Madhok:
Shri Yajna Datt Sharma:
Shri Atal Bihari Vajpayee:
Shri Ram Singh Ayarwal:
Shri Brij Bhushan Lal:
Shri Beni Shanker Sharma:
Shri N. S. Sharma:
Shri R. S. Vidyarthi:
Shri Suraj Than:
Shri Bharat Singh Chauhan:
Shri J. B. Singh:

Will the Minister of Defence be pleased to state

(a) whether it is a fact that civilian officers employed in combatant arms of services are confirmed against appointments tenable by commissioned officers, and

(b) if so, whether any discrimination is shown against civilian officers in matters of promotion, pay and allowances, while employing them substantively against appointments tenable by combatant officers?

The Minister of State in the Ministry of Defence (Shri B. R. Bhagat):

(a) When combatants and non-combatants (enrolled) authorised in Defence Establishments are not available civilians are, when essential, employed as a temporary measure until such time as the combatants and non-combatants (enrolled) are available. They are therefore not eligible for confirmation. Such personnel are, however, eligible for quasi-permanency.

(b) Does not arise.

Afro-Asian Solidarity Conference

6554. Shri D. N. Patodia:
Shri Bedabrata Barua:
Shri N. K. Sanghi.
Shri Y. A. Prasad:
Shri D. N. Deb.
Shri D. Amat:
Shri R. R. Singh Deo:

Will the Minister of External Affairs be pleased to state

(a) whether India was invited to participate in a Conference held at